

REPORT OF THE OVERSIGHT COMMITTEE, NGT, U.P, LUCKNOW

IN THE MATTER OF:-

ORIGINAL APPLICATION NO. 909/2018

**CONFEDERATION OF TRANS HINDAN RWA'S GHAZIABAD
VERSUS
U.P. STATE POLLUTION CONTROL BOARD & ORS.**

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**REPORT OF OVERSIGHT COMMITTEE IN COMPLIANCE OF ORDER OF HON'BLE
NATIONAL GREEN TRIBUNAL PASSED IN OA NO. 909 OF 2018 IN RE: CONFEDERATION
OF TRANS HINDAN RWA'S GHAZIABAD VERSUS U.P. STATE POLLUTION CONTROL
BOARD & ORS.**

Introduction

The Hon'ble NGT has taken up the issue of non-compliance of the Solid Waste Management Rules, 2016, in collection of garbage from Indirapuram, Vasundhara and Vaishali which is being dumped at Shakti Khand, adversely affecting the air quality on several dates 19.11.2018, 28.05.2019, 21.08.2019 03.03.2020 and 02.09.2020. In this matter the Hon'ble Tribunal directed to constitute a joint committee representing the District Magistrate, Ghaziabad, Ghaziabad Development Authority (GDA), Municipal Corporation Ghaziabad and the State Pollution Control Board (SPCB) to prepare an action plan and execute the same. As per the factual reports submitted by the concerned statutory authorities the Hon'ble Tribunal found that there is no scientific management of garbage, resulting in damage to the environment and public health. The report of District Magistrate Ghaziabad submitted on 28.08.2020 does not show any meaningful progress. Also, the report filled by Ghaziabad Nagar Nigam on 27.08.2020 merely refers to some paper work with no actual progress in work on ground.

The Hon'ble NGT in its order dated 02.09.2020 directed:

- *“The Municipal Corporation, Ghaziabad and GDA to ensure clearance of legacy waste and compliance of Solid Waste Management Rules, 2016, apart from ensuring treatment of sewage. Pending long term action, interim steps by way of phyto/bio remediation for treatment of sewage must be taken and the drains must be remedied and cleaned. In short, our directions are:*
 - i. *Clearance of legacy waste dump site at Indirapuram must commence within one month from today which will be responsibility of the Commissioner, Municipal Corporation, Ghaziabad. GDA is at liberty to either take responsibility or transfer the cost to an ESCROW account. Tentative cost is assessed at Rs. 4 crore.*
 - ii. *All legacy waste dump sites may be identified within one month by the Committee already constituted namely District Magistrate, Ghaziabad, Vice-Chairman, GDA, Municipal Commissioner, Ghaziabad, Representative from State PCB and a representative from CPCB. On such identification, the legacy waste clearance may commence within one month thereafter.*

- iii. *Sewage management and remediation of drains may start within one month at least by way of phyto/bio remediation which will be the responsibility of the Municipal Commissioner, Ghaziabad. Any deficiency of funds may be made up in consultation with the Secretary, Urban Development, UP as well as Secretary, Housing and Urban Planning, UP.*
- iv. *CPCB may recover the damage to the environment after making appropriate assessment.*

The Oversight Committee has taken up this case on 08.10.2020 and 11.01.2021 to review the compliance in the above mentioned order of Hon'ble NGT.

- I. **During the meeting conducted on 08.10.2020**, the representative of Ghaziabad Nagar Nigam informed that they had invited bids from different companies for carrying out the shifting and scientific treatment work via notification dated 18.03.2020.
 - Four tenders/bids were received in response to the notification and vide Notification dated 19.06.2020 request for proposal (RPF) was invited. Consequently, two companies participated and their tenders were received. However, no bid was accepted as they were not as per the rules.
 - Again on 24.07.2020 Ghaziabad Nagar Nigam invited the bids and post assessment M/S Geron Engineering Pvt Ltd was selected to conduct the aforesaid work. The tender was accepted for Rs. 3.08 Crores and execution of agreement is under process.

With regard to the clearance of legacy waste dump site at Shakti Khand it was directed that Ghaziabad Development Authority is at liberty to either take responsibility or transfer the cost to an ESCROW account. The Ghaziabad Municipal Corporation will take up the work of clearance of legacy waste. With regard to this Ghaziabad Nagar Nigam had sent a demand letter dated 03.10.2020 to Ghaziabad Development Authority to transfer the required amount of Rs. 3.08 Crores to accomplish the aforesaid work.

With regard to the EC of rupees 25 lakh imposed on the Municipal Corporation Ghaziabad, it was informed by Ghaziabad Nagar Nigam official that in a meeting dated 07.09.2019 presided by District Magistrate Ghaziabad in the presence of Municipal Commissioner Ghaziabad, ADM city Ghaziabad, Secretary Ghaziabad Development Authority and Regional Officer UPPCB Ghaziabad the dispute as to who will pay the EC of Rs. 25 lakh was decided. DM Ghaziabad

ordered Ghaziabad Development Authority to deposit the EC as the area Shakti Khand-4 Indrapuram Ghaziabad is under their jurisdiction. On similar grounds it was informed that the performance guarantee of Rs 25 Lakh will also be paid by Ghaziabad Development Authority.

The estimated legacy waste lying at the Indrapuram Site is 1.5 lakh tons. Further, it was informed by the representative of Ghaziabad Nagar Nigam that there is no other legacy dump in the Ghaziabad Nagar Nigam area. The work shall commence by the end of this month. For the construction of TSDF, land has been identified and boundary work has been done. However, the construction of the TSDF has not started yet.

Secretary Urban development informed that they have notified that the cost of door to door waste collection shall be included in the house tax in all districts.

For the tapping of 10 drains, NEERI has been in process of preparing the DPR for this work. The quoted amount for tapping of each drain by NEERI is 49.40 Lakh + 18% GST per drain.

- **Status of Sewage Management:** The Ghaziabad Nagar Nigam representative further informed that under the scheme of one city one operator of State Mission for Clean Ganga vide letter 15.11.2019 from 16.12.2019 M/s VA Tech Wabag Ltd, Chennai has been authorized for long-term operation, maintenance and management of sewage treatment plant and sewer network.

1. STP of 74 MLD: This STP is being maintained by UP Jal Nigam.

2. STP 56 MLD: This STP is being operated and managed by Ghaziabad Development Authority.

3. STP 56 MLD: This STP is managed and operated by Ghaziabad Development Authority. There are two more STPs in the Ghaziabad Nagar Nigam area which are being operated and managed by Ghaziabad Development Authority.

Detailed compliance received from Ghaziabad Nagar Nigam is annexed as **Annexure 1** and a copy of minutes of the meeting held on 08.10.2020 is annexed as **Annexure 2**.

- II. During the meeting held on 11.01.2021**, Shri Promod Kumar, Additional Municipal Commissioner had informed that a contract has been signed between M/S Geron Engineering Pvt Ltd and Ghaziabad Nagar Nigam on 20.10.2020. Work orders have been issued to M/S Geron Engineering Pvt Ltd and they have started the work of constructing the plant at the site. The tender cost was of Rs. 3.08 Crores.

Ghaziabad Development Authority has to transfer Rs. 3.08 Crores to the ESCROW account out of which 50 Lakh rupees has been given to Ghaziabad Nagar Nigam through Demand Draft. Work to transfer the remaining amount in ESCROW account is in process.

With regard to the EC of rupees 25 lakh and performance guarantee of Rs 25 Lakh to be paid by Ghaziabad Development it was informed that GDA had preferred an appealed before Hon'ble NGT to waive-off the same.

The estimated legacy waste lying at the Shakti Khand Indirapuram Site is 1.5 lakh tons. M/S Geron Engineering Pvt Ltd had started the work of construction of windrows at the site. Another legacy waste site is at Pratap Vihar which has not been cleared yet. It was informed that there is a dispute between Avas Vikas and Nagar Nigam on the issue of responsibility for disposing of the legacy waste of this site. Therefore this committee had directed that Principal Secretary Housing and Urban Development Department should call Avas Vikas and Nagar Nigam together and settle the dispute and get the work of legacy waste disposal completed.

For the tapping of 10 drains, in compliance to the Hon'ble NGT orders in first phase in the form of a pilot project bio/phyto remediation of earthen dam was allotted to M/s Layers Enviro and Organics, B-1/13 shopping complex Sec-15 Noida (Gautambudh Nagar). On 01.11.2020 this firm had started the work. For remaining 9 drains an amount of 700 Lakh has been approved in 15th commission and the work of bio/phyto remediation will start soon on the remaining drains.

For the disposal of solid waste that is being generated in the Ghaziabad Nagar Nigam in compliance of the solid waste management Rules 2016, e-tendering of 4 garbage factories has been done. Out of which work at Hindon Vihar, Reth Mandi and Sihani Garage is in progress

and will be completed by 31 Jan 2021. Plant at Indirapuram Shakti Khand is operational. Considering the future waste generation in the Nigam area a plant of 300 Tonns/day capacity has also been proposed in Govindpuram, Kavinagar. The capacity of Garbage factory situated in Indirapuram is 700 Tonns/day, Hindon Vihar, Reth Mandi is 500 Tonns/day and Sihana Garage is 200 Tonns/day. After these Garbage factories will be operational, waste generated within the Ghaziabad Nagar Nigam area will be treated completely and no need for any dump/landfill site will be there. Compliance received form Ghaziabad Nagar Nigam and Ghaziabad Development Authority are annexed as **Annexure 3** and **Annexure 4**, respectively.

The Representative of Urban development informed that they have notified that the cost of door to door waste collection shall be included in the house tax in all districts. The same is likely to be approved in the cabinet within 3 weeks.

The UPPCB representative presented that the operator operating under the one city one operator scheme should hold a regular communication with the UPPCB so that UPPCB can check and evaluate their work progresses.

A copy of MOM dated 11.01.2020 is annexed as **Annexure 5**.

Short Compliance status

S.No.	Directions	Action Taken
1	<i>The Municipal Corporation, Ghaziabad and GDA to ensure clearance of legacy waste and compliance of Solid Waste Management Rules, 2016,</i>	A contract has been signed between M/S Geron Engineering Pvt Ltd and Ghaziabad Nagar Nigam on 20.10.2020. Work orders have been issued to M/S Geron Engineering Pvt Ltd and they have started the work of constructing the plant at the site. The tender cost was of Rs. 3.08 Crores. For the disposal of solid waste is being generated in the Ghaziabad Nagar Nigam in compliance of the Solid Waste Management Rules 2016, e-tendering of 4 garbage factories has been done. Out of these work at Hindon Vihar, Reth Mandi, Sihani Garage is in progress and will be completed by 31 Jan 2021. Plant at Indirapuram Shakti Khand is operational. Considering the future waste

		<p>generation in the Nigam area a plant of 300 Tons/day capacity has also been proposed in Govindpuram, Kavinagar. The capacity of Garbage factory situated in Indirapuram is 700 Tons/day, Hindon Vihar, Reth Mandi is 500 Tons/day and Sihana Garage is 200 Tons/day. After these Garbage factories will be operational, waste generated within the Ghaziabad Nagar Nigam area will be treated completely and no need for any dump/landfill site will be there.</p> <p>Urban Development Department informed that they have notified that the cost of door to door waste collection shall be included in the house tax in all districts. The same is likely to be approved in the cabinet within next 3 weeks.</p>
2	<p><i>Ensure treatment of sewage and pending long term action, interim steps by way of phyto/bio remediation for treatment of sewage must be taken and the drains must be remedied and cleaned.</i></p>	<p>For the tapping of 10 drains, NEERI has been in process of preparing the DPR for this work. The quoted amount for tapping of each drain by NEERI is 49.40 Lakh + 18% GST per drain.</p> <p>Status of Sewage Management: The Ghaziabad Nagar Nigam representative further informed that under the scheme of one city one operator of State Mission for Clean Ganga vide letter 15.11.2019 from 16.12.2019 M/s VA Tech Wabag Ltd, Chennai has been authorized for long-term operation, maintenance and management of sewage treatment plant and sewer network.</p>
3	<p><i>Clearance of legacy waste dump site at Indirapuram must commence within one month from today which will be responsibility of the Commissioner, Municipal Corporation, Ghaziabad. GDA is at liberty to either take responsibility or transfer the cost to an ESCROW account. Tentative cost is assessed at Rs. 4 crore.</i></p>	<p>Ghaziabad Development Authority has to transfer Rs. 3.08 Crores to the ESCROW account out of which 50 Lakh rupees has been given to Ghaziabad Nagar Nigam through Demand Draft. Work to transfer the remaining amount in ESCROW account is in process.</p>
4	<p><i>All legacy waste dump sites may be identified within one month by the Committee already constituted namely District Magistrate, Ghaziabad, Vice-Chairman, GDA, Municipal Commissioner,</i></p>	<p>The estimated legacy waste lying at the Shakti Khand Indirapuram Site is 1.5 lakh tons. M/S Geron Engineering Pvt Ltd had started the work of construction of windrows at the site. Another legacy waste site is at Pratap Vihar which has not been cleared yet. It was informed that there is a</p>

	<i>Ghaziabad, Representative from State PCB and a representative from CPCB. On such identification, the legacy waste clearance may commence within one month thereafter.</i>	dispute between Avas Vikas and Nagar Nigam on the point of responsibility for disposing of the legacy waste of this site.
5	<i>Sewage management and remediation of drains may start within one month atleast by way of phyto/bio remediation which will be the responsibility of the Municipal Commissioner, Ghaziabad. Any deficiency of funds may be made up in consultation with the Secretary, Urban Development, UP as well as Secretary, Housing and Urban Planning, UP.</i>	For the tapping of 10 drains, in compliance to the Hon'ble NGT orders in first phase in the form of a pilot project bio/phyto remediation of earthen dam was allotted to M/s Layers Enviro and Organics, B-1/13 shopping complex Sec-15 Noida (Gautambudh Nagar). On 01.11.2020 this firm had started the work. For remaining 9 drains an amount of 700 Lakh has been approved in 15 th commission and the work of bio/phyto remediation will start soon on the remaining drains.
6	<i>CPCB may recover the damage to the environment after making appropriate assessment.</i>	With regard to the EC of rupees 25 lakh and performance guarantee of Rs 25 Lakh to be paid by Ghaziabad Development it was informed that GDA had preferred an appealed before Hon'ble NGT to waive-off the same.

Recommendations

In view of the above we recommend as follows:

- I. **UPPCB should have regular communication with the operator operating under the one city one operator scheme so that UPPCB can check and evaluate their work progress.**
- II. The committee is of the view that all STPs based on UASB technology should be upgraded to SBR technology which is a better technology than UASB. The GDA may be directed to work in this direction.
- III. There is a dispute between UP Avas Vikas Nigam and Ghaziabad Nagar Nigam on disposing the legacy waste lying on Pratap Vihar site. Principal Secretary Housing and Urban Development Department should call Avas Vikas and Nagar Nigam together and settle the dispute and get the work of legacy waste disposal completed in time.

The Member Secretary, UPPCB is directed to send this report to the Registrar General, National Green Tribunal, Principal Bench, New Delhi for placing the same before the Hon'ble Tribunal with a copy to the Chief Secretary, Government of Uttar Pradesh for necessary action. The report also be uploaded on the website of the Committee.

15-01-2021

15-01-2021

X Anup Chandra Pandey

Dr Anup Chandra Pandey
Member, Oversight Committee
Signed by: ANUP CHANDRA PANDEY

X SVS Rathore

Justice SVS Rathore
Chairman, Oversight Committee
Signed by: SURENDRA VIKRAM SINGH RATHORE

January 15, 2021

Annexures: As above

Please visit our website: oscnegt.upsdc.gov.in for more information.

POINTS OF DISCUSSION WITH REGARD TO O.A. NO. 909/2018 IN RE: CONFEDERATION OF TRANS HINDAN RWA'S GHAZIABAD VERSUS U.P. STATE POLLUTION CONTROL BOARD & ORS.

The issue for consideration is non-compliance of the Solid Waste Management Rules, 2016, in not collecting garbage from Indirapuram, Vasundhara and Vaishali which is being dumped at Shakti Khand, adversely affecting the air quality. It is alleged that there was a huge fire in the garbage on 20.10.2017 by burning of the garbage at the dump. Waste is not being segregated. Non-degradable waste is not being recycled. The matter has been widely reported in the newspapers, as mentioned in the order of Tribunal dated 19.11.2018.

Concerned Departments:

1. UPPCB
2. CPCB
3. Ghaziabad Development Authority
4. Municipal Corporation Ghaziabad
5. DM Ghaziabad

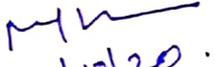
Issues/Directions	Compliance Status
The remedial steps taken by the Municipal Corporation Ghaziabad	It is submitted that accordingly vide Notification dated 18.3.2020 the Ghaziabad Nagar Nigam invited Bids from different companies for carrying out the aforesaid work. In response to the aforesaid Notification, four Tenders/Bids were received after which it was decided to invited Request for Proposal (RPF) vide Notification dated 19.6.2020. Consequently, two companies participated and their tenders were received in response to the aforesaid Notification, but first time two bids not accepted according to rules due to this reason It is further submitted that accordingly vide Notification dated 24.07.2020 the Ghaziabad Nagar Nigam again invited Bids from different companies for carrying out the aforesaid work, These two companies fulfilled all the terms and conditions which were required technically to carry out the said project out of the two M/S Geron Engineering Pvt Ltd selected

	as the successful bidder and the tender accepted of Rs. 3.08 Crores for the aforesaid work. The agreement is under process.
Status of Fencing and Green belt which may be developed to prevent the entry of cows and consumption of garbage by them.	It is submitted that the action taken by Ghaziabad Development Authority because the area doesn't fall under the jurisdiction of GNN.
Status of shifting and scientific treatment of Garbage to any appropriate site.	It is submitted that accordingly vide Notification dated 18.3.2020 the Ghaziabad Nagar Nigam invited Bids from different companies for carrying out the aforesaid work. In response to the aforesaid Notification, four Tenders/Bids were received after which it was decided to invited Request for Proposal (RPF) vide Notification dated 19.6.2020. Consequently, two companies participated and their tenders were received in response to the aforesaid Notification, but first time two bids not accepted according to rules due to this reason It is further submitted that accordingly vide Notification dated 24.07.2020 the Ghaziabad Nagar Nigam again invited Bids from different companies for carrying out the aforesaid work, These two companies fulfilled all the terms and conditions which were required technically to carry out the said project out of the two M/S Geron Engineering Pvt Ltd selected as the successful bidder and the tender accepted of Rs. 3.08 Crores for the aforesaid work. The agreement is under process.
Clearance of legacy waste dump site at Indirapuram must commence within one month from today which will be responsibility of the Commissioner, Municipal Corporation, Ghaziabad. GDA is at liberty to either take responsibility or transfer the cost to an ESCROW account. Tentative cost is assessed at Rs. 4 crore.	It is submitted that Ghaziabad Nagar Nigam send a demand letter to Ghaziabad Development Authority for transfer the money Rs. 3.08 Crores for accomplishing the aforesaid work vide letter No. 898/N.A./2020-21 Dated 03.10.2020.
All legacy waste dump sites may be identified within one month by the Committee already constituted namely District Magistrate, Ghaziabad, Vice-Chairman, GDA, Municipal Commissioner, Ghaziabad, Representative from State PCB and a representative from CPCB. On such identification, the legacy waste clearance may commence within one month thereafter.	Except legacy waste dump site at Indirapuram, No other legacy dump site exist in Ghaziabad Nagar Nigam area.

CPCB may recover the damage to the environment after making appropriate assessment.	Concern with CPCB.
Status of EC of Rs. 25 lakh imposed on Municipal Corporation Ghaziabad	it is submitted that as per the direction and order dated 28.05.2019 passed by the Hon'ble NGT with regard to deposit Rs. 25 lakh towards compensation for the damage to the environment and performance guarantee of Rs. 25 lakh for taking remedial steps will apply to the authority which is concern in the matter. The order direct to municipal corporation Ghaziabad to do so. since it is stated that responsibility is of the GDA, the inter se dispute between the municipal corporation Ghaziabad and the GDA may be resolve by the District Magistrate Ghaziabad within three week today and deposit may be made accordingly either by municipal corporation or GDA as per the direction of the District Magistrate within one month. in compliance of the aforesaid order the DM Ghaziabad Presiding the meeting in presence of municipal commissioner Gzb, ADM City Gzb, secratary GDA and regional officer UPPCB Gzb on dated 07.09.2019 in which the District Magistrate decide the dispute and order the GDA to deposit the aforesaid EC Rs. 25 lakh as the area shakti khand-4 Indrapuram Gzb is under The jurisdiction of GDA and the entire disposal of MSW has been done by the GDA in that particular area.
Status of performance guarantee of Rs. 25 lakh	it is submitted that the DM Ghaziabad Presiding the meeting in presence of municipal commissioner Gzb, ADM City Gzb, secratary GDA and regional officer UPPCB Gzb on dated 07.09.2019 in which the District Magistrate decide the dispute and order the GDA to deposit the aforesaid EC Rs. 25 lakh as the area shakti khand-4 Indrapuram Gzb is under The jurisdiction of GDA and the entire disposal of MSW has been done by the GDA in that particular area. Hence the issue of performance guarantee is only concerned with GDA.
Status of tapping/remediation of 10 drains falling in River Hindon	नगर निगम गाजियाबाद द्वारा नालो के बायोरेमेडिएशन एवं नालो की टैपिंग हेतु NEERI से सम्पर्क कर, नालो का सर्वे पूर्ण करा लिया गया है। NEERI द्वारा डीपीआर हेतु धनराशि अंक रू0 49.40 लाख + 18 प्रतिशत जीएसटी सहित की माँग की गयी। उक्त का प्राविधान 14वें वित्त आयोग में करने हेतु प्रस्ताव तैयार कर 14वें वित्त

	आयोग की गठित समिति की स्वीकृति हेतु प्रस्तुत कर दिया गया है।
Status of sewage management	शासन द्वारा वन सिटी वन ऑपरेटर के तहत स्टेट मिशन फोर क्लीन गंगा, उ०प्र० के अनुबन्ध संख्या-०९/SGRCA/2017-18 (OM&M)/Contract Packeg8, Zone-Ghaziabad Dt 15-11-2019 के द्वारा दिनांक 16.12.2019 को उक्त एस०टी०पी० फर्म मैसर्स वी०ए०टैक वबाग लि०, चेन्नई को Long-Term Operation, Maintenance, and Management of the Sewage Treatment System & Sewer Network हेतु दिनांक 16.12.2019 को हस्तान्तरित किया जा चुका है, जिसमें उ०प्र० जल निगम को एस०टी०पी०/एस०पीएस०/एम०पी०एस०/आई०पी०एस० के पर्यवेक्षण एवं अनुभ्रवण का उत्तरदायित्व निर्धारित किया गया है। संचालित एस०टी०पी० का पर्यवेक्षण उ०प्र० जल निगम द्वारा किया जा रहा है तथा गाजियाबाद नगर निगम क्षेत्र में संचालित ०४ नग अन्य एस०टी०पी० का अनुरक्षण एवं संचालन, गाजियाबाद विकास प्राधिकरण द्वारा किया जा रहा है।


 7/10/20
 68-


 7/10/20
 NSA

Meeting No. 64

**MINUTES OF MEETING OF NGT OVERSIGHT COMMITTEE, UP LUCKNOW HELD ON
08.10.2020 AT 11-00 A.M IN OA NO. 909 OF 2018 IN RE: CONFEDERATION OF
TRANS HINDON RWA'S GHAZIABAD APPLICANT(S) VERSUS U.P. STATE
POLLUTION CONTROL BOARD & ORS.**

(THROUGH VIDEO-CONFERENCING)

**Present: Hon'ble Mr Justice SVS Rathore, Chairman, and
Dr Anup Chandra Pandey, Member**

Other dignitaries present:

1. Shri Anurag Yadav, Secretary, Urban Development
2. Shri Ashish Tiwari, Member Secretary, UPPCB
3. Dr. D.K. Soni, Additional Director, Central Pollution Control Board, Lucknow
4. Shri Avdhesh Tripathi, Scientist- C, CPCB, Lucknow
5. Shri C.R. Babu, Professor, CPCB
6. Shri Mhendra Singh, Nagar Ayukt, Nagar Nigam, Ghaziabad
7. Ms Kanchanlata Verma, Vice Chairman, Ghaziabad Development Authority

The meeting was held as scheduled.

The Hon'ble NGT has taken up the issue of non-compliance of the Solid Waste Management Rules, 2016, in collection of garbage from Indirapuram, Vasundhara and Vaishali which is being dumped at Shakti Khand, adversely affecting the air quality. In this matter, the Hon'ble Tribunal directed to constitute a joint committee representing the District Magistrate, Ghaziabad, Ghaziabad Development Authority (GDA), Municipal Corporation Ghaziabad and the State Pollution Control Board (SPCB) to prepare an action plan and execute the same. As

per the factual reports submitted by the concerned statutory authorities the Hon'ble Tribunal found that there is no scientific management of garbage, resulting in damage to the environment and public health. The report of District Magistrate, Ghaziabad submitted on 28.08.2020 does not show any meaningful progress. Also, the report filled by Ghaziabad Nagar Nigam on 27.08.2020 merely refers to some paper work with no actual progress in work on ground.

The Hon'ble NGT has taken up this case on several dates i.e. on 19.11.2018, 28.05.2019, 21.08.2019 03.03.2020 and 02.09.2020. The Oversight Committee has taken up this case on 08.10.2020.

During the meeting, the representative of Ghaziabad Nagar Nigam informed that they had invited bids from different companies for carrying out the shifting and scientific treatment work via notification dated 18.03.2020.

- Four tenders/bids were received in response to the notification and vide Notification dated 19.06.2020 request for proposal (RPF) was invited. Consequently, two companies participated and their tenders were received. However, no bid was accepted as they were not as per the rules.
- Again on 24.07.2020 Ghaziabad Nagar Nigam invited the bids and post assessment M/S Geron Engineering Pvt Ltd was selected to conduct the aforesaid work. The tender accepted for Rs. 3.08 Crores and execution of agreement is under process.

With regard to the clearance of legacy waste dump site at Shakti Khand it was directed that Ghaziabad Development Authority is at liberty to either take responsibility or transfer the cost to an ESCROW account. The Ghaziabad Municipal Corporation will take up the work of clearance of legacy waste with regard to this Ghaziabad Nagar Nigam had send a demand letter dated 03.10.2020 to Ghaziabad

Development Authority to transfer the required amount of Rs. 3.08 Crores to accomplish the aforesaid work.

With regard to the EC of rupees 25 lakh imposed on the Municipal Corporation Ghaziabad. It was informed from the Ghaziabad Nagar Nigam official that in a meeting dated 07.09.2019 presided by District Magistrate Ghaziabad in the presence of Municipal Commissioner Ghaziabad, ADM city Ghaziabad, Secretary Ghaziabad Development Authority and Regional Officer UPPCB Ghaziabad decided the dispute as to who will pay the EC of Rs. 25 lakh. DM Ghaziabad ordered Ghaziabad Development Authority to deposit the EC as the area Shakti Khand-4 Indrapuram Ghaziabad is under their jurisdiction. On the similar ground it was informed that the performance guarantee of Rs 25 Lakh will also be paid by Ghaziabad Development Authority.

The estimated legacy waste lying at the Indrapuram Site is 1.5 lakh tons. Further, it was informed by the representative of Ghaziabad Nagar Nigam that there is no other legacy dump exists in the Ghaziabad Nagar Nigam area. The work shall commence by the end of this month. For the construction of TSDF land has been identified and boundary work has been done. However, the construction of the TSDF has not started yet.

The Secretary, Urban development informed that they have notified that the cost of home to home waste collection shall be included in the house tax in all districts.

For the tapping of 10 drains, NEERI has been in process of preparing the DPR for this work. The quoted amount for tapping of each drain by NEERI is 49.40 Lakh + 18% GST per drain.

Status of Sewage Management:

The Ghaziabad Nagar Nigam representative further informed that under the scheme of one city one operator of State Mission for Clean Ganga vide letter 15.11.2019 from 16.12.2019 M/s VA Tech Wabag Ltd, Chennai has been authorized for long-term operation, maintenance and management of sewage treatment plant and sewer network.

1. STP of 74 MLD: This STP is being maintained by UP Jal Nigam.
2. STP 56 MLD: This STP is being operated and managed by Ghaziabad Development Authority.
3. STP 56 MLD: This STP is managed and operated by Ghaziabad Development Authority. This STP is based on UASB technology. The committee is of the view that this STP should be upgraded to SBR technology which is a better technology than UASB. The GDA was directed to work in this direction.

There are two more STPs in the Ghaziabad Nagar Nigam area which are being operated and managed by Ghaziabad Development Authority.

08-10-2020

08-10-2020

X Anup Chandra Pandey

Dr Anup Chandra Pandey
Member, Oversight Committee
Signed by: SURENDRA VIKRAM SINGH RATHORE

X SVS Rathore

Justice SVS Rathore
Chairman, Oversight Committee
Signed by: SURENDRA VIKRAM SINGH RATHORE

Oct 08, 2020

Please visit our website: oscnegt.upsdc.gov.in for more information.

गाजियाबाद नगर निगम

मा0 एन0जी0टी0 में विचाराधीन ओ0ए0 संख्या-909/2018 कन्फेडरेशन ऑफ ट्रांस हिण्डन आर.डब्ल्यू. गाजियाबाद बनाम यू0पी0पी0सी0बी0 व अन्य के सम्बंध में दिनांक 11.01.2021 को प्रातः 11.00 बजे आयोजित वीडियो कॉन्फ्रेंस में दिये गये निर्देशों के क्रम में आख्या निम्नवत् है:-

1	In the earlier meeting it was informed that M/S Geron Engineering Pvt Ltd was selected to conduct the aforesaid work. The tender accepted for Rs. 3.08 Crores and agreement is under process. What is the current progress in work?	गाजियाबाद नगर निगम व मैसर्स गैरोन इन्जी0 प्रा0 लि0 के मध्य दिनांक 20.10.2020 को कार्य का अनुबन्ध निष्पादित करते हुये मैसर्स गैरोन इन्जी0 प्रा0 लि0 को कार्यदेश निगत कर दिया गया है तथा मैसर्स गैरोन इन्जी0 प्रा0 लि0 द्वारा स्थल पर कार्य प्रारम्भ कर दिया गया है।
2	Had amount of Rs. 3.08 Crores been transferred to the account of Ghaziabad Nagar Nigam by Ghaziabad Development Authority?	गाजियाबाद विकास प्राधिकरण से अंकन 3.08 करोड रू0 की धनराशि प्राप्त होनी थी, जिसमें से गाजियाबाद विकास प्राधिकरण द्वारा 50 लाख की धनराशि डी.डी. के माध्यम से निगम को उपलब्ध करा दी गयी है। शेष धनराशि Escrow Account खोल कर जमा कराने की कार्यवाही की जा रही है।
3	Had Ghaziabad Development Authority deposited the EC of Rs. 25 Lakh as well as performance guarantee of Rs 25 Lakh?	गाजियाबाद विकास प्राधिकरण से सम्बन्धित है।
4	The estimated legacy waste lying at the Indirapuram Site is 1.5 lakh tons. It was informed that the commencement of work will be done by the end of this month. What is the progress in the work of lifting of waste?	मैसर्स गैरोन इन्जी0 प्रा0 लि0 द्वारा स्थल पर प्लान्ट स्थापित करते हुये कार्य प्रारम्भ कर दिया गया है।
5	For the construction of TSDF land has been identified and boundary work has been done. What is the progress in construction of the TSDF?	
6	How many districts have incorporated the cost of home to home waste collection in the house tax so far?	
7	What is the current status of tapping of 10 drains?	मा0 एन0जी0टी0 एवं शासन के निर्देशों के क्रम में प्रथम चरण में पायलट प्रोजैक्ट के रूप में अर्थना ड्रेन के बायोरेमेडिएशन एवं फाईटों रेमेडिएशन का कार्य फर्म मैसर्स लेयर्स इन्वार्डों एण्ड ऑटोमैटिक्स, बी-1/13 शॉपिंग कॉम्प्लेक्स, सै0-15 नौएडा(गोतमबुद्ध नगर) को आवंटित कर दिया गया है, फर्म द्वारा दिनांक 01.11.2020 से कार्य प्रारम्भ कर दिया गया है। शेष 09 नालों के बायोरेमेडिएशन कार्य हेतु 15वें वित्त आयोग के अन्तर्गत धनराशि अंकन रू. 700.00 लाख की स्वीकृति प्रदान कर दी गयी है। उक्त 09 नालों के बायोरेमेडिएशन एवं फाईटों रेमेडिएशन का कार्य शीघ्रताशीघ्र प्रारम्भ करा दिया जायेगा।

सॉलिड वेस्ट मैनेजमेन्ट रूल्स-2016 के अन्तर्गत गाजियाबाद नगर निगम सीमान्तर्गत उत्सर्जित कूड़े के निस्तारण हेतु गाजियाबाद नगर निगम द्वारा 04 गार्बेज फेक्ट्री का निर्माण किया जा रहा है, जिसके तहत ई-टेण्डर किया जा चुका है। जिसमें हिण्डन विहार रेत मण्डी, सिहानी गैराज पर कार्य



प्रक्रिया में है, जो लगभग 31 जनवरी-2021 तक पूर्ण हो जायेगा। इसके अतिरिक्त इन्दिरापुरम शक्ति खण्ड में प्लांट कार्यरत है। भविष्य में बढ़ते कूड़ों को दृष्टिगत रखते हुए शेष 01 प्लांट को कविनगर जोन में गोविन्दपुरम स्थल पर विकसित किया जाना प्रस्तावित है, जिसकी क्षमता लगभग 300 टन प्रतिदिन होगी। इन्दिरापुरम में स्थित गार्बेज फेक्ट्री की क्षमता लगभग 700 टन प्रतिदिन, हिण्डन विहार रेत मण्डी में निर्माणाधीन गार्बेज फेक्ट्री की क्षमता लगभग 500 टन प्रतिदिन, सिहानी गैराज में निर्माणाधीन गार्बेज फेक्ट्री की क्षमता लगभग 200 टन प्रतिदिन है। उक्त गार्बेज फेक्ट्री के संचालन के पश्चात निगम सीमान्तर्गत उत्सर्जित कूड़े को पूर्ण रूप से शुन्य कर दिया जायेगा। जिसके पश्चात निगम को किसी भी प्रकार की डम्प/लेण्ड फिल साईट की आवश्यकता नहीं होगी।


11/01/2021
AMC (P)



गाजियाबाद विकास प्राधिकरण
विकास पथ, गाजियाबाद

(I.S.O.9001:2015 एवं I.S.O.14001:2015 प्रमाणित संस्था)

पत्र संख्या: 176 /4/ई.ई.जोन-6/2021
प्रेषक:

दिनांक: 08-1-2021

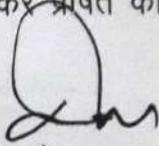
सचिव,
गाजियाबाद विकास प्राधिकरण,
गाजियाबाद।

सेवा में,
अपर जिलाधिकारी-नगर,
गाजियाबाद।

विषय:- ओ0ए0 सं0-909/2018 कन्फेडरेशन ऑफ ट्रांस हिन्दन गाजियाबाद बनाम यू0प्री0 स्टेट पॉलूशन कन्ट्रोल बोर्ड व अन्य के सम्बन्ध में।

महोदय,

कृपया उपरोक्त वाद के क्रम में ओवरसाइट कमेटी एन0जी0टी0 उ0प्र0 लखनऊ के ई-मेल दिनांक 05.01.2021 के क्रम में प्राधिकरण से सम्बन्धित अनुपालन आख्या पत्र के साथ संलग्न कर प्रेषित की जा रही है।
संलग्नक:- उपरोक्तानुसार।


(संतोष कुमार राय)
सचिव

पृष्ठांकन: /4/ई0ई0 जोन-6/2021

दिनांक:

प्रतिलिपि-

- 1- उपाध्यक्ष महोदय को सादर अवलोकनार्थ।
- 2- जिलाधिकारी महोदय गाजियाबाद को सूचनार्थ।
- 3- प्रभारी विधि को आवश्यक कार्यवाही हेतु।
- 4- क्षेत्रीय अधिकारी, क्षेत्रीय कार्यालय, उ0प्र0 प्रदूषण नियंत्रण बोर्ड, गाजियाबाद को आवश्यक कार्यवाही हेतु।


सचिव

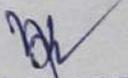
**Point of discussion with regard to OA No. 909/2018 in
recomferdation of Trans Hindon RWA's Ghaziabad Versus U.P.
State Pollution Control Borad & Ors.**

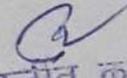
The issue for consideration is non compliance of the solid waste management rules, 2016, in not collecting garbage from Indirapuram, Vasundhara and Vaishali which is being dumped at Shakti Khand, adersely affecting the air quality. It is alleged that there was a huge fire in the garbage on 20.10.2017 by burning of the garbage at the dump. Waste is not being segregated. Non- degradable waste is not being recycled. The matter had been widely reported in the newspapers, as mentioned in the order of Tribunal dated 19.11.2018.

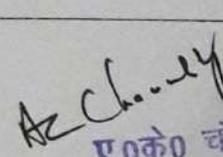
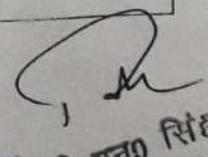
Concerned Departments:

1. UPPCB
2. CPCB
3. Ghaziabad Development Authority
4. Municipal Corporation Ghaziabad
5. DM Ghaziabad

Issue/Direction	Compliance Status
In the earlier meeting it was inform that M/S Geron Engineering Pvt. Ltd. was selected to conduct the aforesaid work. The tender accepted for Rs. 3.08 Crores and agreement is under process. What is the current progress in work?	नगर निगम गाजियाबाद से सम्बन्धित है।
Had amount of Rs. 3.08 Crores been transgerred to the account of Ghaziabad Nagar Nigam by Ghaziabad Development Authority?	प्राधिकरण द्वारा रू0 50.00 लाख का डी0 डी0-360440 बैंक ऑफ बडौदा दिनांक 05.12.2020, पत्र सं0-114/4/ई0ई जोन-06/2020 दिनांक 08.12.2020 के द्वारा नगर निगम गाजियाबाद को उपलब्ध कराया जा चुका है। अवशेष धनराशि गाजियाबाद नगर निगम द्वारा Escrow खाता संख्या उपलब्ध कराये जाने पर भेजी जानी प्रस्तावित है।
Had Ghaziabad Development Authority deposited the EC of Rs. 25 Lakh as well as performance guarantee of Rs. 25 Lakh?	मा0 एन0जी0टी0 के आदेशों के अनुपालन में नगर निगम गाजियाबाद द्वारा इन्दिरापुरम् योजना के अन्तर्गत शक्तिखण्ड-4 स्थित अस्थाई डम्पिंग ग्राउण्ड के कूड़े का निस्तारण का कार्य बायोरेमिडेशन के माध्यम से किया जा रहा है जिसका व्यय रू0 3.08 करोड़ प्राधिकरण द्वारा वहन किया जा रहा है। प्राधिकरण द्वारा रू0 25.00 लाख को निरस्त किये जाने का अनुरोध मा0 एन0जी0टी0 के समक्ष किया गया है।
The estimated legacy waste lying at the Indirapuram Site is 1.5 lakh tons. It was informed that the commencement of work will be done by the end of this month. What is the progress in the work.of lifting of waste?	नगर निगम गाजियाबाद से सम्बन्धित है।


नरेन्द्र कुमार
अवर अभियन्ता जोन-6
गा0 वि0 प्रा0, गा0बाद

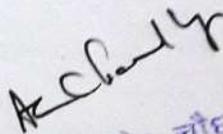

अजीत कुमार
AE


ए0के0 चौधरी
अधि0 अभि0 जोन-6

वी0एन0 सिंह
मुख्य अभियन्ता

For the construction of TSDF land has been identified and boundary work has been done. What is the progress in construction of the TSDF?	नगर निगम गाजियाबाद से सम्बन्धित है।
How many districts have incorporated the cost of home to home waste collection in the house tax so far?	नगर निगम गाजियाबाद से सम्बन्धित है।
What is the current status of tapping of 10 drains?	नगर निगम गाजियाबाद से सम्बन्धित है।


 नरेन्द्र कुमार
 अवर अभियंता जोन-6
 गा0 वि0 प्रा0, गा0बाद


 अर्जुन कुमार
 AE


 ए0के0 चौधरी
 अधि0 अभि0 जोन-6


 वी0एन0 सिंह
 मुख्या अभियन्ता

Meeting No. 88

**MINUTES OF MEETING OF NGT OVERSIGHT COMMITTEE, UP LUCKNOW HELD ON 11.01.2021
AT 11-00 A.M IN OA NO. 909 OF 2018 IN RE: CONFEDERATION OF TRANS HINDAN RWA'S
GHAZIABAD VERSUS U.P. STATE POLLUTION CONTROL BOARD & ORS.**

(THROUGH VIDEO-CONFERENCING)

**Present: Hon'ble Mr Justice SVS Rathore, Chairman, and
Dr Anup Chandra Pandey, Member**

Other dignitaries present:

1. Shri Vivek Roy, CEO, UPPCB, Lucknow
2. Dr DK Soni, CPCB, Lucknow
3. Shri Utsav Sharma, RO, UPPCB, Ghaziabad
4. Shri Promod Kumar, Additional Municipal Commissioner, Ghaziabad
5. Shri UN Singh, Chief Engineer, Ghaziabad Development Authority

The meeting was held as scheduled.

The Hon'ble NGT has taken up the issue of non-compliance of the Solid Waste Management Rules, 2016, in collection of garbage from Indirapuram, Vasundhara and Vaishali which is being dumped at Shakti Khand, adversely affecting the air quality on several dates 19.11.2018, 28.05.2019, 21.08.2019 03.03.2020 and 02.09.2020. In this matter the tribunal directed to constitute a joint committee representing the District Magistrate, Ghaziabad, Ghaziabad Development Authority (GDA), Municipal Corporation Ghaziabad and the State Pollution Control Board (SPCB) to prepare an action plan and execute the same. As per the factual reports submitted by the concerned statutory authorities the Hon'ble Tribunal found that there is no scientific management of garbage, resulting in damage to the environment and public health. The report of District Magistrate Ghaziabad submitted on 28.08.2020 does not show any meaningful progress. Also, the report filled by Ghaziabad Nagar Nigam on 27.08.2020 merely refers to some paper work with no actual progress in work on ground.

The Oversight Committee has taken up this case on 08.10.2020 and 11.01.2021. During the meeting, Shri Promod Kumar, Additional Municipal Commissioner had informed that a contract has been signed between M/S Geron Engineering Pvt Ltd and Ghaziabad Nagar Nigam on 20.10.2020. Work orders have been issued to M/S Geron Engineering Pvt Ltd and they have started the work of constructing the plant at the site. The tender cost was of Rs. 3.08 Crores.

Ghaziabad Development Authority has to transfer Rs. 3.08 Crores to the ESCROW account out of which 50 Lakh rupees have been given to Ghaziabad Nagar Nigam through Demand Draft. Work to transfer the remaining amount in ESCROW account is in process.

With regard to the EC of rupees 25 lakh and performance guarantee of Rs 25 Lakh to be paid by Ghaziabad Development it was informed that GDA had preferred an appeal before Hon'ble NGT to waive-off the same.

The estimated legacy waste lying at the Shakti Khand Indirapuram Site is 1.5 lakh tons. M/S Geron Engineering Pvt Ltd had started the work of construction of windrows at the site. Another legacy waste site is at Pratap Vihar which has not been cleared yet. It was informed that there is a dispute between Avas Vikas and Nagar Nigam on the point of responsibility for disposing of the legacy waste of this site. Therefore this committee directed that Principal Secretary Housing and Urban Development Department should call Avas Vikas and Nagar Nigam together and settle the dispute and complete the work of legacy waste disposal.

For the tapping of 10 drains, in compliance to the Hon'ble NGT orders in first phase in the form of a pilot project bio/phyto remediation of earthen dam was allotted to M/s Layers Enviro and Organics, B-1/13 shopping complex Sec-15 Noida (Gautambuddh Nagar). On 01.11.2020 this firm had started the work. For remaining 9 drains an amount of 700 Lakh has been approved in 15th commission and the work of bio/phyto remediation will start soon on the remaining drains.

For the disposal of solid waste that is being generated in the Ghaziabad Nagar Nigam in compliance of the solid waste management Rules 2016, e-tendering of 4 garbage factories has

been done. Out of these work at Hindon Vihar,, Reth Mandi, Sihani Gairage is in progress and will be completed by 31 Jan 2021. Plant at Indirapuram Shakti Khand is operational. Considering the future waste generation in the Nigam area a plant of 300 Tonns/day capacity has also been proposed in Govindpuram, Kavinagar. The capacity of Garbage factory situated in Indirapuram is 700 Tonns/day, Hindon Vihar, Reth Mandi is 500 Tonns/day and Sihana Gairage is 200 Tonns/day. Post these Garbage factories will be operational, waste generated within the Ghaziabad Nagar Nigam area will be treated completely and no need for any dump/landfill site will be there.

The Representative of Urban development informed that they have notified that the cost of door to door waste collection shall be included in the house tax in all districts. The same is likely to be approved by the cabinet within 3 weeks.

The UPPCB representative presented that the operator operating under the one city one operator scheme should hold a regular communication with the UPPCB so that UPPCB can check and evaluate their work progresses.

11-01-2021

11-01-2021

X Anup Chandra Pandey

Dr Anup Chandra Pandey
Member, Oversight Committee
Signed by: ANUP CHANDRA PANDEY

X SVS Rathore

Justice SVS Rathore
Chairman, Oversight Committee
Signed by: SURENDRA VIKRAM SINGH RATHORE

January 11, 2021

Please visit our website: oscngt.upsdc.gov.in for more information.